

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No. 3 - IA/27(AHM)2023
In
C.P.(CAA)/72(AHM)2022 in
C.A.(CAA)/35(AHM)2022

Proceedings under Section 230-232

IN THE MATTER OF:

Ruparel Nets Pvt Ltd
Rupa Weave Pvt Ltd
Ruparel Plastics Pvt Ltd

.....Applicants

Order delivered on: 17/05/2023

Coram:

Mr.Shammi Khan, Hon'ble Member(J)
Mr.Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Bhadresh Shah, Adv.
For the Respondent :

ORDER

This is an application filed by the applicant requesting for preponement of the date of hearing in the main C.P.(CAA) 72 of 2020. It is submitted that the main matter being Second Motion Petition is already listed for hearing on 21.06.2023. The bench is having vacation from 20.05.2023 to 04.06.2023. Thereafter, we find that in the first and second week, very heavy board is there. Therefore, it is not possible to prepone the date.

In view thereof, the application is dismissed. The main matter to come-up on 21.06.2023 as already fixed for hearing.

The IA/27(AHM) 2023 is accordingly disposed off.

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

SHAMMI KHAN
MEMBER (JUDICIAL)